

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

10.05.2007
OA 143/2007

Present : Mr. Amit Nath Mathur, counsel for the applicant.

This case has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed before the Hon'ble Bench on 24.05.2007.

AKV


(GURMIT SINGH)
DEPUTY REGISTRAR

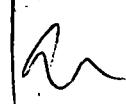
OA No. 143/2007.

24.05.2007.

Mr. Amit Nath Mathur counsel for the applicant.

Heard. Learned Counsel for the applicants seek permission to withdraw the OA with a liberty to file fresh OA. Accordingly the OA stands dismissed as withdrawn. Applicant is at liberty to file fresh OA.


(TARSEM LAL)
ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN

P.C./

Copy given vide no
477
